

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4853
TO BE ANSWERED ON 16TH DECEMBER,**

MEDICAL PRACTITIONERS ON CONTRACT BASIS

4853. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the medical practitioners of Yoga and Naturopathy in the hospitals and dispensaries of Central Government Health Scheme (CGHS) in the country are working on contract basis;
- (b) if so, the details in this regard and State-wise number thereof;
- (c) whether the Government has issued directions to regularise their appointment by bringing a legislation for their registration; and
- (d) if so, the details in this regard and the action taken or proposed to be taken to expedite this work?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): No.

(b) to (d): Does not arise.

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